

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
POMEGRANATE COATERS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	POMEGRANATE COATERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08.10.1996
3.	Authority under which corporate debtor is incorporated /Registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U01711DL1996PTC082486
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: KD-17, MIG Flats, Pitampura, New Delhi – 110034
6.	Date of closure of Insolvency Resolution Process	22.05.2025
7.	Liquidation commencement date of corporate debtor	22.05.2025
8.	Name and registration number of the insolvency professional acting as liquidator	Santanu Kumar Samanta Registration No: IBBI/IPA-001/IP-P-02324/2020-2021/13511 AFA valid upto: 31.12.2025
9.	Address and e-mail of the liquidator, as registered with the Board	C-170, Golf View Apartments, Saket Delhi-110017 Email: santanukumar@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator (Claims are to be sent on this email only)	Immaculate Resolution Professionals Private Limited, Unit No. 112, First Floor, Tower-A, Spazedge Commercial Complex, Sector-47, Sohna Road, Gurgaon-122018 Email: - pcpl.resolve@gmail.com
11.	Last date for submission of claims	22.06.2025

Notice is hereby given that the National Company Law Tribunal, Bench-III, New Delhi has ordered commencement of liquidation of the **POMEGRANATE COATERS PRIVATE LIMITED** on 22.05.2025.

The stakeholders of POMEGRANATE COATERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 22.06.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.



(Santanu Kumar Samanta)
Liquidator

In the Matter of M/s Pomegranate Coaters Private Limited
Registration Number: IBBI/IPA-001/IP-P-02324/2020-2021/13511
Registered Address: C-170, Golf View Apartments, Saket Delhi-110017
Email For Correspondence-pcpl.resolve@gmail.com
Email: Registered with IBBI – santanukumar@yahoo.com

Date: - 26.05.2025
Place: - New Delhi

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF POMEGRANATE COATERS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	POMEGRANATE COATERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08.10.1996
3.	Authority under which corporate debtor is incorporated /Registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01711DL1996PTC062486
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: KD-17, MIG Flats, Pitampura, New Delhi - 110034
6.	Date of closure of Insolvency Resolution Process	22.05.2025
7.	Liquidation commencement date of corporate debtor	22.05.2025
8.	Name and registration number of the insolvency professional acting as liquidator	Santanu Kumar Samanta Registration No. IBB/IPA-001/IP-P-02324/2020-2021/13511 AFA valid upto: 31.12.2025
9.	Address and e-mail of the liquidator, as registered with the Board	C-170, Golf View Apartments, Saket Delhi - 110017 Email: santanukumar@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator (Claims are to be sent on this email only)	Immaculate Resolution Professionals Private Limited, Unit No. 112, First Floor, Tower -A, Spazedge Commercial Complex, Sector-47, Sohna Road, Gurgaon-122018 Email: - pcpl.resolve@gmail.com
11.	Last date for submission of claims	22.06.2025

Notice is hereby given that the National Company Law Tribunal, Bench-III, New Delhi has ordered commencement of liquidation of the **POMEGRANATE COATERS PRIVATE LIMITED** on 22.05.2025.

The stakeholders of **POMEGRANATE COATERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 22.06.2025, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-
(Santanu Kumar Samanta)
Liquidator

In the Matter of M/s Pomegranate Coaters Private Limited
Registration Number: IBB/IPA-001/IP-P-02324/2020-2021/13511
Registered Address: C-170, Golf View Apartments, Saket Delhi-110017
Email For Correspondence-pcpl.resolve@gmail.com
Email: Registered with IBB - santanukumar@yahoo.com

Date: 26.05.2025

Place: New Delhi



प्रपत्र बी सार्वजनिक घोषणा

भारत दिवाला एवं दिवालिया मंडल (परिसमापन प्रक्रिया)
विनियमन, 2016 के विनियमन 12)

पोमेग्रेनेट कोर्ट्स प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

क्र.सं.	विवरण	जानकारी
1	कोर्पोरेट दैनदार का नाम	पोमेग्रेनेट कोर्ट्स प्राइवेट लिमिटेड
2	कोर्पोरेट दैनदार के विनियमन की तारीख	08.10.1996
3	यह प्राधिकरण जिसके तहत कोर्पोरेट दैनदार नियमित/पंजीकृत है	कांफली रजिस्ट्रार, दिल्ली
4	कोर्पोरेट दैनदार का कोर्पोरेट पहचान नंबर/सीमित दायित्व पहचान नंबर	U01711DLJ1996PTC0082486
5	कोर्पोरेट दैनदार को पंजीकृत कार्यालय और प्रमाण कार्यालय (यदि कोई हो) का पता	पंजीकृत कार्यालय: कोठी-17, एम्बाइजी प्लेट्स, फैसलपुरा नई दिल्ली-110034
6	दिवाला समझौता प्रक्रिया की समाप्ति की तारीख	22.05.2025
7	कोर्पोरेट दैनदार के परिसमापन शुरू होने की तारीख	22.05.2025
8	परिसमापक के रूप में कार्य करने वाले दिवाला परेश्वर का नाम और पंजीकरण संख्या	शान्तनु कुमार सामंता पंजीकरण संख्या: IBBI/PA&001/IP&P&02324/2020&2021/13511, एएफए की दिनांक: 31.12.2025 तक
9	कोर्ट के साथ पंजीकृत परिसमापक का पता और ईमेल	सी-170, गोलक व्यू अपार्टमेंट्स, साकेत, दिल्ली-110017, ईमेल: santanukumar@yahoo.com
10	परिसमापक के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ईमेल (दावे केवल इस ईमेल पर भेजे जाने हैं)	इलेक्ट्रॉनिक रिजॉल्यूशन प्रोफेशनल्स प्राइवेट लिमिटेड, यूनिट नंबर 112, पहली मंजिल, टावर-ए, रवेजेल कमर्शियल कॉम्प्लेक्स, सेक्टर-47, सोहनग रोड, पुडुचैर-605008, ईमेल: pcpl.resolve@gmail.com
11	दावे जमा करने की अंतिम तिथि	22.06.2025

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कंपनी कानून अधिकरण, बेंच-III, नई दिल्ली ने 22.05.2025 को पोमेग्रेनेट कोर्ट्स प्राइवेट लिमिटेड के परिसमापन की कार्यवाही शुरू करने का आदेश दिया है।

एतद्वारा पोमेग्रेनेट कोर्ट्स प्राइवेट लिमिटेड के हितधारकों से अनुरोध है कि वे आइटम नंबर 10 के सामने उल्लिखित परिसमापक के पते पर 22.06.2025 को या उससे पहले सबूत के साथ अपने दावे प्रस्तुत करें।

वित्तीय लेनदार सबूत के साथ अपने दावे केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार सबूत के साथ अपने दावे व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से प्रस्तुत कर सकते हैं। दावों का झूठा या भ्रमक प्रमाण प्रस्तुत करने पर दण्डित किया जायेगा।

हस्ता/-

(शान्तनु कुमार सामंता)

परिसमापक

पोमेग्रेनेट कोर्ट्स प्राइवेट लिमिटेड के मामले में

संख्या: IBBI/PA&001/IP&P&02324/2020&2021/13511

त पता: सी-170, गोलक व्यू अपार्टमेंट्स, साकेत, दिल्ली-110017

के लिए ईमेल: pcpl.resolve@gmail.com

के साथ पंजीकृत ईमेल: santanukumar@yahoo.com

दिनांक: 26.05.2025

स्थान: नई दिल्ली

